

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

STARRED QUESTION NO:206
ANSWERED ON:13.03.2007
TIMELY GRANT OF MINING LEASE RIGHTS
Aaron Rashid Shri J.M.

Will the Minister of MINES be pleased to state:

- (a) whether the Government is considering to put in place a New Mining Policy;
- (b) if so, the salient features of the proposed policy;
- (c) whether the State Governments are not granting mining lease rights within a stipulated period of time; and
- (d) if so, the steps proposed to make it mandatory for the State Government to grant mining lease rights within stipulated period of time?

Answer

THE MINISTER OF MINES (SHRI SIS RAM OLA)

(a) to (d). A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 206 FOR 13.3.2007 ASKED BY SHRI J.M. AARON RASHID REGARDING TIMELY GRANT OF MINING LEASE RIGHTS.

(a)to(d). The New Mineral Policy, 2007 is under consideration of the Government. The issue of delay in grant of mineral concessions by the State Governments is also under consideration in the new policy.